

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:620
ANSWERED ON:03.08.2011
SETTLEMENT OF PF AND PENSION CLAIM
Chowdhury Shri Bansagopal

Will the Minister of COAL be pleased to state:

- (a) whether the provident fund and pension claims of a large section of coal workers have not been settled;
- (b) if so, the number of workers, subsidiary-wise and reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The Coal Mines Provident Fund Organisation (CMPFO), Dhanbad has reported that all complete claims of PF and Pension cases of retired employees and executives of CIL and its subsidiaries, SAIL, DVC, SCCL, J&K Minerals Ltd, Jammu, SCCL Hyderabad, and Private Coal Companies, etc., covered under Coal Mines Provident Fund Scheme, 1948 and Coal Mines Pension Scheme, 1998, which are received in the Jurisdictional Regional Offices of CMPFO within the specified date, are generally settled within the month of its receipt by the Regional / Assistant Commissioners of the CMPFO Regional Offices. There are some cases which cannot be settled forthwith for want of judicial court decision, mainly, relating to matters of Succession, Personal law of the retired or deceased worker or executive or for further clarification from coal companies, etc. At the end of the year 2010-11 in all 24 regional offices of CMPFO, 1610 Provident Refund claims were pending out of 28394 claims received during the year and brought forward from previous years and 2964 pension claims were pending out of 35676 claims received during the year and brought forward from previous years.

Coal India Limited has reported, subsidiary-wise pendency of these cases as follows:

(provisional)

Subsidiary	Provident Fund Claims	Pension Claims
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Eastern Coalfields Limited	177	379
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Bharat Coking Coal Ltd.	584	866
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Central Coalfields Limited	690	1237
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Western Coalfields Limited	22	159
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South Eastern Coalfields Limited	37	61
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Northern Coalfields Limited	6	34
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Mahanadi Coalfields Limited	0	0
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Central Mine Planning & Design Institute Limited	10	72
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North Eastern Coalfields 14 06

TOTAL 1540 2814

(c) : Regional Commissioners pursue the matter with coal companies for early settlement of these cases. From time to time, Commissioner, CMPFO and Ministry of Coal review pending cases to ensure their early settlement